

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00551/2019

Thursday, this the 23rd day of July, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member
Hon'ble Mr. K.V. Eapen, Administrative Member

Anney Miny Jose,
Aged 52 years,
W/o.Charly Kattakayam,
Kattakayam House, Devagiri,
Medical College P.O., Kozhikode – 673 008.
Now working as Post Graduate Teacher (Physics),
Kendriya Vidyalaya, Port Trust, Kochi – 682 003,
Kerala. **Applicant**

(By Advocate: M/s. P.R. Jayakrishnan & Dr. R. Reji Kumar – Not present)

v e r s u s

1. The Deputy Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office, Ernakulam,
KV Kadavanthra Campus,
Kadavanthra P.O, Ernakulam – 682 020.
2. The Assistant Commissioner (Estt.II/III),
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi – 110 016.
3. Additional Commissioner (Administration),
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi – 110 016.
4. The Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi – 110 016.

5. Sreeranjini.K.P.,
 PGT (Physics),
 Kendriya Vidyalaya,
 NIT Silchar, Silchar,
 Assam – 788 010. ... **Respondents**

(By Advocates: Mr. K.I. Mayankutty Mather [R1-4] & Mr. P. Babu [R5])

This application having been heard on 23rd July, 2020, the Tribunal on the same day delivered the following :

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

This is a matter remitted back to this Tribunal by the Hon'ble High Court vide its judgment dated 3rd March, 2020 in OP (CAT) No. 20 of 2020.

2. Today when the case was called, no representation was made on behalf of the applicant nor the applicant was present through video conferencing. Heard the learned counsel appearing for the respondents through video conferencing. It appears that the applicant is no longer interested in prosecuting the case. Accordingly, the Original Application is dismissed for default. No order as to costs.

**(K.V. EAPEN)
 ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)
 JUDICIAL MEMBER**

“SA”

Original Application No. 180/00551/2019**Applicant's Annexures**

- 1. Annexure A1** – A copy of applicant's representation dated 3.6.2019.
- 2. Annexure A2** – A copy of transfer order No.11055/LDCE/2018-19 dated 26.6.2019 issued by the 2nd respondent.
- 3. Annexure A3** – A copy of relevant pages of tentative vacancy position published by 3rd respondent.
- 4. Annexure A4** – A copy of order No.F.1-1/2019/KVS(HQ)/ESTT-II dated 14.6.2019 issued by 3rd respondent.
- 5. Annexure A4A** – A copy of transfer guidelines of the Kendriya Vidyalaya Sangathan 2018.
- 6. Annexure A5** – A copy of applicant's representation dated 29.6.2019.
- 7. Annexure A6** – A copy of letter No.3.05/KVPT/2018-19 dated 29.6.2019 issued by Principal, KV Port Trust.
- 8. Annexure A7** – A copy of order dated 1.7.2019 issued by 2nd respondent.
- 9. Annexure A8** – A copy of letter No.3/35/KVPT/2019-20 dated 1.7.2019 issued by Principal, KV Port Trust, Kochi.
- 10. Annexure A9** – A copy of applicant's representation dated 2.7.2019.
- 11. Annexure A10** – A copy of email communication dated 3.7.2019 sent by Principal, KV Port Trust.
- 12. Annexure A11** – A copy of applicant's representation dated 4.7.2019 addressed to the 3rd respondent.
- 13. Annexure A12** – A copy of forwarding letter No.3/35/KVPT/2019-20 dated 4.7.2019 of Principal, KV Port Trust.
- 14. Annexure A13** – A copy of application dated 4.7.2019 for transfer submitted through manual mode by the applicant.
- 15. Annexure A14** – A copy of forwarding letter No.310-46/2018-19/KVSRO(EKM)/ROSO dated 4.7.2019 of 1st respondent.
- 16. Annexure A15** – A copy of order dated 8.7.2019 in O.A.No.485/2019 of Hon'ble CAT, Ernakulam Bench.

17. Annexure A16 – A copy of the relevant pages of transfer/displacement count of the applicant as well as the 5th respondent.

18. Annexure A17 – A copy of the transfer order No.FNo.1-1/2019/KVS(HQ) Estt. II dated 22.7.2019.

19. Annexure A18 – A copy of the minutes of the BOG meeting of the KVS held on 6.3.2018.

Respondents' Annexures

20. Annexure R5(1) – A copy of the transfer request preferred by the 5th respondent, dated 4.7.2019.

21. Annexure R5(2) – A copy of the transfer application submitted through on line.

22. Annexure R5(3) – A copy of the letter issued by the Principal addressed to the Deputy Commissioner, NIT Silchar, Regional Office dated 4.7.2019.

23. Annexure R5(4) – A copy of the letter issued by the Principal KV NIT, Silchar addressed to the 2nd respondent dated 9.7.2019.

24. Annexure R5(5) – A copy of the transfer order issued by the 2nd respondent dated 22.7.2019.

25. Annexure R5(6) – A copy of the letter issued by this respondent addressed to 2nd respondent dated 24.7.2019.

26. Annexure R5(7) – A copy of the letter issued by the Principal KV NIT Silchar addressed to Deputy Commissioner, Silchar, Regional Office, dated 24.7.2019.

27. Annexure R5(8) – A copy of the letter issued by the Deputy Commissioner, Silchar Region to the 2nd respondent dated 26.7.2019.

28. Annexure R5(9) – A copy of the modification order issued by the 2nd respondent dated 10.8.2019.